




The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENT.

NOTIFICATION.

The 10th March 1938.

No. 2250-A.—It is hereby notified for general information that the first half-yearly Departmental Examination for Deputy and Sub-Deputy Collectors, Munsifs and officers of the Orissa Police, Medical, Forest, Excise and other Departments will be held on Monday, the 25th April 1938, and the following days in the Revenue Commissioner's Court Room at Cuttack.

2. The table below shows the date and hour fixed for each paper :—

| Date. | Morning from 8 A.M. | Afternoon from 4 P.M. |
|-------------------------|--|--|
| 1 | 2 | 3 |
| Monday, 25th April 1938 | Law, Parts I and III (for Civil officers), without books. Three hours. | Translation from Hindi for all except Veterinary and Public Works Department officers. Two hours. |
| | Criminal Law (for Police officers), higher standard, without books. Three hours. | Transliteration and translation from Hindi into English for Public Works Department officers (First paper). Two hours. |

| Date. | Morning from 8 A.M. | Afternoon from 4 P.M. |
|---|---|--|
| Monday, 25th April 1938— <i>concl'd.</i> | <p>Canal Officers' Law, Part A (with books). Three hours.</p> <p>Land Revenue System, without books (for Forest officers). Three hours.</p> <p>Excise, Salt and Criminal Law, without books, for Superintendents and Inspectors of Excise. Three hours.</p> <p>Tenancy Law, without books (for Munsifs). Three hours.</p> | |
| Tuesday, 26th April 1938 | <p>Law, Parts I and II (for Civil officers), with books. Three hours.</p> <p>Criminal Law (for Police officers), lower standard, with books. Three hours.</p> <p>Forest Law, without books. Three hours.</p> <p>Canal Officers' Law, Part B (with books). Three hours.</p> <p>Excise Rules and Procedure, with books, for Superintendents and Inspectors of Excise. Three hours.</p> <p>High Court General Rules and Circular Orders, with books (for Munsifs). Three hours.</p> <p>Accounts (without books) for Provincial Agricultural officers. Three hours.</p> | <p>Translation into Hindi for all officers. Two hours.</p> |
| Wednesday, 27th April 1938. | <p>Accounts (without books) for Civil officers. Three hours.</p> <p>Accounts (with books) for Police officers. Three hours.</p> <p>Procedure and Accounts (with books) for Forest officers. Three hours.</p> <p>Accounts (with books) for Superintendents and Inspectors of Excise. Three hours.</p> <p>Canal Officers' Examination in Law, Part C (cases). Time to be determined by the Secretary, Central Examination Committee.</p> <p>Accounts (with books) for Provincial Agricultural officers. Three hours.</p> | <p>Transliteration and Translation from Hindi for Veterinary officers. Two hours.</p> <p>Transliteration from Hindi for all officers. Two hours.</p> <p>Transliteration and Translation from Hindi for Public Works Department officers (Second paper). Two hours.</p> |

| Date. | Morning from 8 A.M. | Afternoon from 4 P.M. |
|-----------------------------|--|---|
| 1 | 2 | 3 |
| Thursday, 28th April 1938 | Translation from Oriya for all except Veterinary officers. Two hours. Transliteration and translation from Oriya for Public Works Department officers (First paper). Two hours. | Translation into Oriya for all officers. Two hours. |
| Friday, 29th April 1938 ... | Transliteration and translation from Oriya for Public Works Department officers (Second paper). Two hours. Transliteration and translation from Oriya for Veterinary officers. Two hours. Criminal Law, with books, higher standard, for Police officers. Three hours. Transliteration from Oriya for all officers. One hour. | |

Note 1.—Time for viva voce examination in languages of all officers will be determined by the Secretary, Central Examination Committee.

Note 2.—There will be no test in transliteration for the examination in the vernacular languages by the higher standard excepting in Hindi and Oriya for the examination of the officers of the Forest, and Education Departments who are not required to pass in the vernacular languages by the lower standard.

Note 3.—Officers belonging to the Joint Cadres of Bihar and Orissa who desire to be examined in Oriya should apply to the Secretary, Orissa Central Examination Committee.

Note 4.—Names of candidates for the examination must reach the Central Examination Committee, Orissa, Cuttack, on or before the 25th March 1938 after which no application will be entertained.

By order of the Governor,

E. R. WOOD,

Addl. Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATION.

The 11th/12th March 1938.

No. 1852-Com.—Intimation having been received of the outbreak of plague at Rangoon it is hereby notified for general information that Rangoon is declared to be an infected port and that the existing regulations for the prevention of the introduction of plague by sea will be enforced in the ports of Orissa against vessels arriving from Rangoon.

C. G. NAIR,

Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 9th March 1938.

No. 855—XXII-6/37-Ex.—In exercise of the powers conferred by rule 20 (b) of notification no. 1828-L. S.-G., dated the 31st March 1937, I prescribe the weights and measures which shall be kept and used by the holders of license for the retail sale of opium :—

1. Correct scales.

2. Correct weights of—

$\frac{1}{4}$, $\frac{1}{2}$, $\frac{3}{4}$, 1, 2, 3, 4, 5, 6, 7, 8, 9, 10 and 11 grains (Avoirdupois) of brass.

$\frac{1}{8}$, $\frac{1}{4}$, $\frac{1}{2}$ and 1 tola of brass.

$\frac{1}{16}$, $\frac{1}{8}$, $\frac{1}{4}$, $\frac{1}{2}$ and 1 seer.

This will come into force from the 1st April 1938.

The 9th March 1938.

No. 856—XXII-6/37-Ex.—In exercise of the powers conferred by sub-clause (a) of section 24 of the Bihar and Orissa Excise Act, 1915, I prescribe the weights and measures which shall be kept and used by the holders of licenses specified below in the areas noted against them:—

| | | |
|--|---|---|
| (A) Holders of licenses for outstills. | (a) Copper or aluminium measures of 2½, 5, 10 and 20 ozs. | Districts of Cuttack, Balasore, Puri and Sambalpur. |
| | (b) A graduated glass jar of 20 ozs. subdivided to show one-fourth ounces. | |
| (B) Holders of licenses for distillery liquor shops. | (c) (a) and (b) as above ... | Ditto. |
| | Copper or aluminium or pewter measures of $\frac{1}{192}$, $\frac{1}{96}$, $\frac{1}{48}$ gallon. | |
| (C) Holders of licenses for foreign liquor for sale 'on' premises. | (d) A graduated glass jar or 4 drams that is one-twelfth of a gallon marked in half drams. | Districts of Ganjam and Koraput. |
| | (e) Glass measures of ½, 1 and 2 ounces. | |
| (b) and (d) measures shall be bought from the Government Mathematical Instrument Office, 15 Wood Street, Calcutta. | | Whole Province. |
| (D) Holders of licenses of Ganja. | Correct scales ... | Whole Province. |
| | Correct weights of ¼, ½, ¾, 1, 2, 3, 4, 5, 6, 7, 8, 9, 10 and 11 grains (Avoirdupois) of brass. | |
| | $\frac{1}{16}$, $\frac{1}{8}$, $\frac{1}{4}$, $\frac{1}{2}$ and 1 tola of brass. | |
| | $\frac{1}{16}$, $\frac{1}{8}$, $\frac{1}{4}$, $\frac{1}{2}$ and 1 seer. | |
| (E) Bhang ... | Ditto ... | Ditto. |

This cancels all previous notifications on the subject and shall come into force from the 1st April 1938.

The 9th March 1938.

No. 857—I-17/37-Ex.—With reference to order no. VI (A) (1) of the Government of Orissa notification no. 1826-L.S.-G., dated the 21st March 1937, published at page 291, Part III of the *Orissa Gazette*, dated the 25th June 1937 and in supersession of all previous notifications, the Revenue Commissioner, Orissa, directs under section 90 (1) of the Bihar and Orissa Excise Act, 1915, the following areas to be areas in which the sale of no country spirit save distillery spirit is allowed:—

| District. | Area. |
|-----------------|---|
| 1. Cuttack ... | The whole of the district except the area comprising the Sukinda police-station. |
| 2. Balasore ... | The whole of the district. |
| 3. Puri ... | The whole of the district except the outstill area in the Banpur police-station. The boundaries of the outstill area are specified below:— North, West and South—The boundary dividing Puri district from Ranpur State, Nayagarh State and Ganjam district. East—The villages (117) Beruhanbari, (116) Sandhamul, (137) Dayenjhari, (115) Baramul, (139) Aetpur, (141) Paldhuapali, (143) Halanda, (146) Pandorapali, (102) Brundabanpur, (101) Kururjopur, (148) Borigan, (149) Betuli, (95) Lakhmiprasad, (93) Chuskapara, (89) Bengarajpalli, (74) Manikpur, (73) Pratap, and (71) Masakabari of the Banpur police-station, which villages are included in the area. |

| District. | Area. |
|------------|---|
| 4. Koraput | <p data-bbox="391 246 1272 347">The whole of the district except the Malkangiri taluk, the Kalyansingpur police-station of the Rayaghada taluk and the villages, viz.—</p> <p data-bbox="689 355 967 398">GUNUPUR TALUK.</p> <p data-bbox="651 415 997 461">DEPPIGUDA POLICE-STATION.</p> <p data-bbox="391 468 1272 884">1. Nuvaguda, 2. Goyibanda, 3. Nandara, 4. Parima, 5. Hatibadi, 6. Mahadimbi, 7. Pusiguda, 8. Dagudi, 9. Dabarakona, 10. Lavuguda, 11. Goluguda, 12. Pattuguda, 13. Pajilibanda, 14. Asaiguda, 15. Redimguda, 16. Konchakorada, 17. Savaralumarakunda, 18. Appilidro, 19. Jigidipadra, 20. Tharapaguda, 21. Simeri, 22. Thabalaguda, 23. Kithamira, 24. Sanarapalli, 25. Lichikapadra, 26. Mandolopadro, 27. Piridipanga, 28. Domala, 29. Dungrapodra, 30. Furiguda, 31. Hirijingi, 32. Kindraguda, 33. Koiada, 34. Mukki, 35. Nilkapanga, 36. Terlundi, 37. Pandraguda, 38. Chata, 39. Horlaguda, 40. Koduchakonda, 41. Savarachakonda, 42. Meranda, 43. Kotrodera, 44. Kondakutti, 45. Madipanga, 46. Kodurella, 47. Jagaguda, 48. Tuvaguda, 49. Savararella, 50. Budamondi, 51. Pedapalli.</p> <p data-bbox="648 919 1010 957">PUTTASINGHI POLICE-STATION.</p> <p data-bbox="391 977 1272 1489">1. Sogada, 2. Gundruba, 3. Kareba, 4. Vongara, 5. Putta, 6. Tabaraputta, 7. Alaganda, 8. Guddada, 9. Kindalagorjanag, 10. Tariballi, 11. Kariujisingi, 12. Vujarasingi, 13. Rigintal, 14. Pattili, 15. Toiana, 16. Ragaisingi, 17. Rengi, 18. Jangangulu, 19. Baginjongrang, 20. Lakikayi, 21. Singamgedda, 22. Toyakuru, 23. Boree, 24. Mannigolu, 25. Aridole, 26. Dingirigongrang, 27. Puttasingi, 28. Sardasingi, 29. Bodamasingi, 30. Kittingi, 31. Vadasar, 32. Sinjarigiringi, 33. Seema, 34. Mallpodro, 35. Nuagam, 36. Munda, 37. Kadambarta, 38. Singubhadra, 39. Singinguda, 40. Thodaro, 41. Gottana, 42. Sarigumma, 43. Kuligingi, 44. Kintaringi, 45. Kumilisingi, 46. Gelailingu, 47. Thondrang, 48. Koduva, 49. Guddi, 50. Udupugongrang, 51. Teligoi, 52. Rombetti, 53. Kuttini, 54. Poddasai, 55. Basida, 56. Chinna-sari, 57. Chinradisal, 58. Jarudal, 59. Kanturu, 60. Kodasi, 61. Koduna, 62. Toyisingi, 63. Kodaisai, 64. Sukkidi, 65. Kintada, 66. Kilamanda, 67. Savarakunchingi, 68. Abada, 69. Kinduba, 70. Alingar, 71. Laddi, 72. Olingar, 73. Sankidi.</p> <p data-bbox="637 1512 1010 1544">BISSEMCUTTACK TALUK.</p> <p data-bbox="642 1577 1005 1610">CHENDRAPUR POLICE-STATION.</p> <p data-bbox="391 1632 1272 2285">1. Bellanguda (with 5 hamlets), 2. Bizpur, 3. Ajipanga (do one), 4. Alliguda (do 3), 5. Ambolamma, 6. Bakangutelli (do 2), 7. Bhapala, 8. Bokkaguda, 9. Bandagam (do 2), 10. Bondagudi (do 1), 11. Bonthilaw, 12. Borikhallu (do 4), 13. Brohagedda, 14. Budwelli (do 1), 15. Chendrapur (do 1), 16. Chutarigam, 17. Dabiri (do 3), 18. Dellapadu, 19. Demmaguda, 20. Dittaguda (do 2), 21. Gadabajjiri (do 1), 22. Geranguda, 23. Golludekka, 24. Gorlaguda, 25. Gundreguda, 26. Hanumantpur (with 1 hamlet), 27. Jannapanga (do), 28. Jarapa (do 4), 29. Jarigamma, 30. Jambakallu (do 2), 31. Kanbiguda (do 2), 32. Karlaghati (do 5), 33. Karlakona, 34. Keranja, 35. Kesariguda, 36. Guragada, 37. Khillundi, 38. Kirramma (with 1), 39. Kodusuru (with 2), 40. Komupadu, 41. Karupuballi, 42. Kuttanna, 43. Lambaru, 44. Lundrubadi (with 1), 45. Lundruguda, 46. Mado, 47. Majjiguda (with 1), 48. Mokhanaguda, 49. Muddiguda (with one hamlet), 50. Madhapodra, 51. Newaguda (with 3), 52. Ondingi, 53. Pandrakhallu (with 2), 54. Penakodu (with 1), 55. Pattatalli, 56. Parasondh (with 4), 57. Rabiguda, 58. Ramanna, 59. Rayalaghati, 60. Romaguda, 61. Sitaguda, 62. Sarasavelli, 63. Siugamudi, 64. Sillapanga, 65. Sarupadu (with 4), 66. Sarasavelli, 67. Tweriguda, 68. Vuvaballi (with 4).</p> |

| District. | Area. |
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| 5. Ganjam | <p>... The whole of the district except the Agency tracts excluding G. Udayagiri Taluk and 122 villages viz., 1. Tamarada, 2. Loba, 3. Gopalpuram, 4. Pavanobuddi, 5. Kistnapuru, 6. Addanguda, 7. Votajoriya, 8. Ramachandrapuram, 9. Chipurupalla, 10. Badigam, 11. Radhakanthapur, 12. Parida, 13. Khetada, 14. Arli, 15. Kounaipur, 16. Pustopuram, 17. Jaganadhapur, 18. Londahatti, 19. Kujasingi, 20. Nuagam, 21. Kalamasingi, 22. Onchala, 23. Buruji, 24. Remp, 25. Buruda, 26. Santasopuram, 27. Lakshmipuram, 28. Haripuram, 29. Anandapuram, 30. Savarabaripuram, 31. Bidduva, 32. Rasi-korayapuram, 33. Jolla, 34. Oddanguda, 35. Gangarajopuram, 36. Kumaiasingi, 37. Jennapuram, 38. Konchimurda, 39. Vobasingi, 40. Sorogolo, 41. Thubarada, 42. Kintada, 43. Deminijola, 44. Burujango, 45. Raghunadapur, 46. Dalimapur, 47. Pegada, 48. Sorada, 49. Koradasingi, 50. Padmapuram, 51. Govindapur, 52. Domapur, 53. Herapuram, 54. Sonnatundi, 55. Bodatundi, 56. Tuburusingi, 57. Podasahi, 58. Porisola, 59. Marlava, 60. Paindaguda, 61. Koraisingi, 62. Pothisahi, 63. Toborosingi, 64. Pekota, 65. Nemolosingi, 66. Jolango, 67. Gopalpur, 68. Sunapur, 69. Dumba, 70. Mohano, 71. Hattibadi, 72. Rajapuram, 73. Chompapur, 74. Koitopodoro, 75. Raigoda, 76. Dikkasai, 77. Krishnapuram, 78. Savarakristnapuram, 79. Kharisahi, 80. Abbapur, 81. Bhalliasahi, 82. Radia, 83. Narayanapuram, 84. Badagam, 85. Lallusayi, 86. Arkhabhadra, 87. Lonjibhadra, 88. Nilakantapuram, 89. Kothoor, 90. Sankurada, 91. Kinchilingi, 92. Lavapuram, 93. Gandahathi, 94. Ondharojolla, 95. Balaramapuram, 96. Thalasingi, 97. Ramachandrapuram, 98. Godasingi, 99. Muligumma, 100. Pailamkonda, 101. Balajcepuram, 102. Garabandhomettu, 103. Ravuthupuram, 104. Venkatapuram, 105. Kanusoda, 106. Mamadipalli, 107. Jaganadhapuram, 108. Boddapadu, 109. Lavanyakota, 110. Burripadu, 111. Bhimopuram, 112. Theramba, 113. Ambajarimettu, 114. Burushi, 115. Ambasari, 116. Marangi, 117. Burugam, 118. Somavalsa, 119. Guddibhadra, 120. Lavundha, 121. Devula, 122. Gongabado, of the Parlakimedi Maliahs.</p> |

J. R. DAIN,

Revenue Commissioner.